NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1204/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES:

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ONS Impex Traders Pvt. Ltd. V/s. NSD Global Trade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	Vijay Shaans	Advocate & Applicane	SIGNATORE Khaows
20	Dinesh cha	In Tripette Director	abandre
z o	OMPLAKASH	MISHIRA Director. ORDER	E.
CP No. 1204/I & BC/NCLT/MB/MAH/2017			

- 1. The Learned Representative of the Petitioner is present.
- 2. The Directors of the Petitioner and Respondent Companies are present.
- From the side of the Respondent/debtor a Proposal is placed for consideration, a copy is handed over to the Petitioner Director.
- As per this Proposal against the outstanding debt of Rs. 14,76,128/- the Respondent has agreed to make the payment of Rupees Six Lakhs in 12 Installments. This Proposal is not acceptable to the Petitioner.
- As a consequence, the Director present of the Respondent/debtor advised to make a Fresh Proposal which is near to the debt amount so that the Insolvency Proceedings can be avoided.
- 6. Matter is listed for hearing on 13.02.2018.

Bhaskara Pantula Mohan Member (Judicial) 16.01.2018. ah

Sd/-

M.K. Shrawat Member (Judicial)